

FORM G
(Revised)
INVITATION FOR EXPRESSION OF INTEREST FOR
SHREE SAI SMELTERS INDIA LIMITED

Rongsokana Village 15 Mile Byrnihat ML 793101 IN

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	SHREE SAI SMELTERS INDIA LIMITED CIN : U27101ML2001PLC006538
2. Address of the registered office	Rongsokana Village 15 Mile Byrnihat ML 793101 IN
3. URL of website	NA
4. Details of place where majority of fixed assets are located	Rongsokana Village 15 Mile Byrnihat ML 793101 IN
5. Installed capacity of main products/ services	Ingot 6000 MT TMT Bar 24000 MT
6. Quantity and value of main products/ services sold in last financial year	1604 Ton TMT Bar, Total value Rs 7.41 Crores
7. Number of employees/ workmen	NIL
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	saismeltersrp@gmail.com amitpareek99@yahoo.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	saismeltersrp@gmail.com amitpareek99@yahoo.com
10. Last date for receipt of expression of interest	Original:30-12-2022 Revised: 25-01-2023
11. Date of issue of provisional list of prospective resolution applicants	Original:07-01-2023 Revised: 03-02-2023
12. Last date for submission of objections to provisional list	Original:12-01-2023 Revised: 08-02-2023
13. Process email id to submit EOI	saismeltersrp@gmail.com



AMIT PAREEK

Resolution Professional

In the matter of SHREE SAI SMELTERS INDIA LIMITED

Registration No: IBBI/PA-002/IP-N00413/2017-18/11205

4th Floor, Ram Prasad Complex, Chatribari, Guwahati-781001

Email: saismeltersrp@gmail.com/amitpareek99@yahoo.com

Date : 13.01.2023

Place : Guwahati.

